

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP SR No. 3840/213/HDB/2017
NAME OF THE COMPANY	Continental Intra- Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Tara Singh Negi
NAME OF THE RESPONDENT(S)	Continental Intra- Tech Pvt Ltd (07) Others
UNDER SECTION	213

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VISAY K. SINGHAL	PRACTISING COMPANY	PCSVISAY SINGHAL1@GMAIL.COM 9851722766	Vijay
	SECRETARY		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Vijay K. Singhal, learned counsel for the petitioner. The application is stated to be defective as it is without main relief. The learned counsel for the petitioner sought 10 days time to take appropriate action.

Post the case on 12.12.2017


Member (Technical)


Member (Judicial)